

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 10 of 2013

The Commissioner of Income Tax, Jamshedpur,

... .. Appellant

Versus

M/S Prowess International Pvt. Ltd., Jamshedpur

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Ms. Rupa Kumari, Advocate
For the Respondent :

Oral Order

08/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)